GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2502 ANSWERED ON:07.03.2003 PHOTO IDENTITY CARDS R.L. JALAPPA

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the online method to issue photo identity card has been started in Karnataka;
- (b) if so, the number of voters who have been issued such photo identity cards so far in Karnataka;
- (c) the estimated expenditure incurred on this account; and
- (d) the amount released to Karnataka by the Government during year 2002-2003 for this purpose?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

- (a) The Government of Karnataka has informed that it has started online method of issuing photo-identity cards.
- (b) Upto February, 2003, as many as 3,41,13,542 (Three crore forty one lac thirteen thousand five hundred and forty two) electors have been provided with Electors Photo Identity Cards which constitute 90.53% of 3,76,79,400 electors registered in the electoral roll finally published on 6-1-2003 after special summary revision with reference to 01-01-2003 as the qualifying date;
- (c) Rs. 18,50,00,000/- (approximately)
- (d) A sum of Rs. 22,09,53,000/- has been released to Government of Karnataka till date. No funds have been released to Government of Karnataka during the year 2002-2003 (as the State Government was already having an unutilized sum of approximately Rs. 1,64,55,000/- at the beginning of he financial year).